

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/850(KB)2019
IA(I.B.C)/1757(KB)2023,
IA(I.B.C)/893(KB)2024,
IA(I.B.C)/2019(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22ND JULY 2024

IN THE MATTER OF	INDIAN OVERSEAS BANK VS YUMMZ FOODS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Siddhanth Makkar, Adv.] For the Resolution Professional
Mr. R.R. Modi, RP]

Ms. P. Shah, Adv.] For the Indian Overseas Bank

ORDER

1. Learned Counsel for the Resolution Professional present. Learned Counsel for the Indian Overseas Bank present.
2. **IA(I.B.C)/1757(KB)2023:**
 - a. List this matter on **27th August, 2024.**
3. **IA(I.B.C)/893(KB)2024:**
 - a. **Corrigendum:**
 - i. In the order dated 13th June, 2024, learned Counsel Mr. Siddhanth Makkar appearing for the Resolution Professional states that some inadvertent typographical error has been crept in the said order. In view of such, the following are amended below:
 - ii. In the order dated 13th June, 2024, in para 3 (a), the quoted paragraph as *“Registry is directed to issue notice upon the Resolution Professional to instruct that he is liable to appear personally, failing which cost will be levied. Let the notice be issued by way of speed post and by e-mail and place the tracking information on record.”* and the same will be replaced by *“Registry is directed to issue notice upon the*

Respondent to instruct that he is liable to appear personally, failing which cost will be levied. Let the notice be issued by way of speed post and by e-mail and place the tracking information on record.”

iii. Rest of the order dated 13th June, 2024 will remain unchanged.

4. IA(I.B.C)/2019(KB)2023:

- a. Learned Counsel appearing on behalf of the Indian Overseas Bank seeks seven days’ time to appoint a Liquidator.
- b. In the event the same is not done in seven days, this Tribunal will appoint a Liquidator in this matter.
- c. List this matter on **27th August, 2024**.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)